

(c) whether Government would relook into the present policy about rare earths and initiate steps to start more value added products under the Public Sector?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

(a) Yes, Sir.

(b) Due to various operational factors beyond the control of Indian Rare Earths Limited (IREL), supply of raw material to the Chavara Plant from its mining area was suspended on 10.10.2011 and consequently from 24.10.2011, production was stopped. As there is no certainty about resumption of supply of raw material from mining sites, a letter dated 21.11.2011 seeking permission for lay off of its workmen at Chavara was sent to the appropriate authority.

(c) IREL has already taken steps in this regard and is in the process of signing an MoU with Kerala State Industrial Development Corporation for the value added products including rare earths subject to availability of adequate raw sand required for producing basic source material for value addition.

Development of airports in Madhya Pradesh

†*240. MISS ANUSUIYA UIKEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of airports for whose development State Government of Madhya Pradesh has given land to Airports Authority of India;

(b) whether the development work on those airports has been completed, if so, the details thereof;

(c) the number of airports of Airports Authority of India in Madhya Pradesh;

(d) the number of airports out of these proposed to be made of international standard and the action taken in this regard; and

(e) whether the State Government of Madhya Pradesh has requested for increasing air facilities in the State, if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) The State Government of Madhya Pradesh has given land to Airports Authority of India (AAI) for airports of Bhopal, Indore and Khajuraho.

†Original notice of the question was received in Hindi.

(b) The following works have been completed at these three airports:

- i) Extension of runway, construction of new apron, construction of Modular Integrated Terminal Building with Passenger Boarding Bridges at Bhopal.
- ii) Extension of runway, expansion of apron and construction of new Terminal Building at Indore airport.
- iii) Extension of runway and new apron at Khajuraho.

(c) There are three operational airports belonging to AAI and one Civil Enclave at Gwalior maintained by AAI.

(d) Airports at Bhopal and Indore have already been developed to International standards and works at Khajuraho airport is scheduled for completion by July, 2012.

(e) Yes, Sir. This Ministry has received one request from Civil Aviation Department, Government of Madhya Pradesh for air connectivity from Khajuraho to Bhopal.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Implementation of flagship programmes of Government

1706. SHRI DHIRAJ PRASAD SAHU: Will the PRIME MINISTER be pleased to state:

- (a) whether National Advisory Council (NAC) in its recent meeting has evaluated the implementation of flagship programmes of Government;
- (b) if so, the outcome of the review;
- (c) the details of other issues discussed at the recent meetings of the NAC; and
- (d) the directions given by the Council to Government on the above issues?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

(a) No evaluation of flagship programmes was taken up in the agenda at the meeting of National Advisory Council (NAC) held on 29th November, 2011.

(b) Does not arise in view of reply to part (a) above.